

GOVERNMENT OF INDIA
MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS
RAJYA SABHA
QUESTION NO 19.11.2009
ANSWERED ON
NUMBER OF ATTEMPTS FOR CIVIL SERVICES EXAMS .

70

Shri Sabir Ali

Will the Minister of COAL AND MINES, PUBLIC GRIEVANCES AND PENSIONS be pleased to state :-

- (a) whether it is a fact that the OBCs get seven chances in the exam of Civil Services;
- (b) whether it is also a fact that General candidates get only four chances for the same; and
- (c) if so, the reasons and justifications for the discrimination?

ANSWER

Minister of State (Independent Charge) of the Ministry of Science and Technology; Minister of State (Independent Charge) of the Ministry of Earth Sciences; Minister of State in the Prime Minister's Office; Minister of State in the Ministry of Personnel, Public Grievances and Pensions; and Minister of State in the Ministry of Parliamentary Affairs

(SHRI PRITHVIRAJ CHAVAN)

(a) Yes, Sir.

(b) Yes, Sir.

(c) As per Rule 4 of Civil Services Examination Rules the OBC candidates are eligible to avail seven attempts for appearing in the Civil Services Examination and General Category candidates are eligible to avail four attempts. The rules reflect the Government's commitment to ensuring social justice and equity in job opportunities to socially and economically deprived sections.